

(3A)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CCP No.72/93 in

OA No.2204/92

Date of decision:15.04.93

Shri R.K.Puri

...

Petitioner

versus

Sh.Shakti Sinha,
Director of Education
Old Secretariat
Delhi

...

Respondent

Coram: The Hon"ble Mr.Justice V.S.Malimath,Chairman
The Hon'ble Mr.B.N.Dhoundiyal,Member (A)

For the Petitioner .. Sh.A.Kalia,Counsel.

For the Respondents .. Sh.K.K.Bhardwaj,U.D.C.

ORDER (ORAL)

(By Hon'ble Mr.Justice V.S.Malimath,Chairman)

A cheque for Rs.42,240 was given to the petitioner in the presence of the petitioner's counsel in compliance with the order of the Tribunal. As the order has since been complied with, these proceedings are dropped. Notice of contempt is discharged.

B.N.Dhondiyal
(B.N.Dhoundiyal)
Member (A)

Malimath
(V.S.Malimath)
Chairman

SNS
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